## GOVERNMENT OF INDIA CULTURE LOK SABHA

UNSTARRED QUESTION NO:3473 ANSWERED ON:15.12.2014 CONTRACT FOR HOTELS RESTAURANTS IN ASI PROTECTED PALACES Chaudhary Shri P.P.

## Will the Minister of CULTURE be pleased to state:

- (a) whether the Government proposes to operate Hotels/ Restaurants in the protected palaces and buildings under the Archaeological Survey of India (ASI);
- (b) if so, the details thereof along with the number of palaces and buildings of ASI in which hotels/restaurants are being operated;
- (c) the details of criteria adopted for awarding contract for operating these hotels/restaurants;
- (d) whether the guidelines have been issued by ASI for not changing the original structure of the building; and
- (e) if so, the details thereof and the action taken by ASI against the owners of hotels/restaurants for violation of these guidelines during the last five years?

## **Answer**

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE) AND MINISTER OF STATE, CIVIL AVIATION (DR. MAHESH SHARMA)

- (a) The Archaeological Survey of India has not proposed to operate Hotels/Restaurants in the protected palaces and buildings under its jurisdiction.
- (b)to(e) Do not arise.